[*Translation*]

UTI Under Purview of Securities and Exchange Board of India

1755. SHRIMATI PRATIBHA DEVIS-ING PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to bring the Unit Trust of India (UTI) under the purview of Securities and Exchange Board of India (SEBI);

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTRY OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). The Government is examining the issue of bringing mutual fund operations of Unit Trust of India under the purview of Securities and Exchanges Board of India (SEBI) Act.

(c) Does not arise.

[*English*]

Construction of Bridge Across River Highly

1756.   SHRI CHITTA BASU:
          SHRI BIRSINGH MAHATO:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

(a) whether the Government have since completed technical feasibility studies on the proposed third Bridge over the river Highly;

(b) if so, the main features of the report; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c). Does not arise.

Trade Agreement Between India and Spain

1757.   SHRIMATI BIBHU KUMARI
          DEVI:
          SHRI ARJUN CHARAN
          SETHI:
          DR. KRUPASINDHU BHOI:

Will the Minister of COMMERCE be pleased to state:

(a) whether any trade agreement has been signed between India and Spain dur-ing the recent visit of the Prime Minister of Spain;

(b) if so, the details thereof and the items which are proposed to be encouraged for trade with Spain; and

(c) the likely impact of the agreement on the trade relations between the two coun-tries?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHEJEE): (a) No, Sir.

(b) and (c). Do not arise.

Four Lancing of National Highway No. 8

1758 SHRI SOMJIBHAI DAMOR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to widen the Vadoddara-Maharashtra bor-